

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 211 OF 2016 &
IA NOS. 457, 458 & 521 OF 2016

Dated: 3rd March, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

H-Energy Pvt. Ltd.Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory BoardRespondent(s)

Counsel for the Appellant(s) : Mr. R. Sudhinder
Mr. Siladitya Chaterjee

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R.1

Ms. Bani Dikshit for IOCL

ORDER

As agreed by learned counsel for the parties, list the matter
on **24.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Ranjana P. Desai)
Chairperson